CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.559/2007

Friday this the 29 th day of August, 2008.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

A.Abdul Samad,
S/o Aliyarukunju P.,
(Engineer S.D.under the order of
premature retirement)
(SRQALPSA) SRCCS/SRQA, LPSC,
Valiamala, Trivandrum, Sree Chithra Nagar,
AF2 (b)-309, Trivandrum.Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

- Union of India, rep. by Secretary
 Department of Space, ISRO Head Quarters,
 Anthariksh Bhavan,
 New BEL Road, Bangalore -560 094.
- 2. The Chairman, ISRO Head Quarters,
 Department of Space, Anthariksh Bhavan,
 New BEL Road, Bangalore -560 094.
- 3. The Director, Department of Space,
 Liquid Propulsion System Centre,
 Valiamala, Trivandrum. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 29th August, 2008, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Learned counsel for the applicant submits that the applicant has since expired. As such this case is not being pursued. Accordingly this O.A. is dismissed as having become infructuous.

Dated the 29 th August, 2008.

Ms.K.NOORJEHAN ADMINISTRATIVE MEMBER Dr.K.B.S.RAJAN
JUDICIAL MEMBER